

## MENTIONING REPORT COURT NO 18

Date : 16/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	2736/20	18-12-2020 (FOR WITHDDRAWAL)
2	WPC	2952/20	18-12-2020 (FOR WITHDDRAWAL)
3	WPC	2857/20	18-12-2020 (FOR WITHDDRAWAL)
4	WPC	2850/20	18-12-2020 (FOR WITHDDRAWAL)
5	WPC	2833/20	18-12-2020 (FOR WITHDDRAWAL)
6	WPC	2849/20	18-12-2020 (FOR WITHDDRAWAL)
7	WPC	2678/20	18-12-2020 (FOR WITHDDRAWAL)
8	WPC	7003/19	19/01/2021
9	WPC	4959/19	20/01/2021
10	WPC	6422/20 (FILING NO.)6422/20 (FILING NO.)	21-01-2021
11	WPC	3553/20	25/01/2021
12	WPC	3685/20	25/01/2021
13	WPC	980/20 1081/20980/20 1081/20	25/01/2021
14	WPC	908/19	27/01/2021
15	WPC	4009/20	27/01/2021
16	WPC	810/20	01/02/2021
17	WPC	2692/20	02/02/2021
18	WPC	3773/20	04/02/2021
19	WPC	3251/20	08/02/2021
20	WPC	1998/20	AS PER LAST JUDICIAL ORDER
21	WPC	923/19	USUAL COURSE
22	WPC	5014/18	USUAL COURSE
23	BA	9135/20	18/12/2020
24	BA	10628/20	08-01-2021 IF RELATED TO THIS COURT

PLEASE TAKE NOTICE THAT ON 13-10-2020 THE FOLLOWING CASES  
WERE INADVERTANTLY PUBLISHED IN THE NOTICE TO BE FIXED ON 16-12-  
2020  
INSTEAD OF "USUAL COURSE"

1	WPC	793/20
2	WPC	557/20
3	WPC	5586/18
4	WPC	2757/19
5	WPC	4626/19
6	WPC	7003/19

IN ALL THE AFOREMENTIONED CASES, BENCH SLIP ALLOWED FOR "USUAL  
COURSE".

## MENTIONING REPORT COURT NO 04

Date : 16/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	ABA	6834/20	
2	ABA	777/20	18/12/2020
3	ABA	5410/20	
4	ABA	5979/20	
5	ABA	5410/20	
6	ABA	2949/20	18/12/2020
7	ABA	5257/20	18/12/2020
8	ABA	4556/20	18/12/2020
9	ABA	4080/20	
10	ABA	6762/20	18/12/2020
11	ABA	5442/20	
12	ABA	6080/20	18/12/2020
13	ABA	3549/20	
14	BA	9936/20	18/12/2020
15	BA	10231/20	18/12/2020
16	BA	10689/20	18/12/2020
17	BA	10760/20	18/12/2020
18	BA	10119/20	18/12/2020
19	BA	9120/20	18/12/2020
20	BA	6963/20	18/12/2020
21	CONT CASE	78/20	

## MENTIONING REPORT COURT NO 06

Date : 16/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	7792/13	22/02/2021
2	WPS	4963/15	22/02/2021
3	WPS	1105/14	23/02/2021
4	BA	10778/20	18/12/2020

## MENTIONING REPORT COURT NO 09

Date : 15/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	3685/20	REJECTED
2	WPS	4160/19	REJECTED
3	WPS	1996/20	16/12/2020
4	WPS	1051/20	16/12/2020
5	WPS	3405/20	04/01/2021
6	WPS	3360/19	20/01/2020
7	WPS	6542/18	01/02/2021
8	WPS	2008/19	10/02/2021
9	WPS	2467/19	25/02/2021
10	WPS	3479/19	01/03/2021
11	WPS	3498/17	LIST AFTER X-MAS VACATION
12	WPS	2258/20	LIST AT THE EARLIEST IF READY
13	WPS	3786/20	LIST AT THE EARLIEST IF READY
14	WPS	205/20	LIST AT THE EARLIEST IF READY
15	WPS	3836/20	LIST AT THE EARLIEST IF READY
16	WPS	885/19	LIST AT THE EARLIEST IF READY
17	WPS	3937/20	LIST AT THE EARLIEST IF READY
18	WPS	3488/20	LIST AT THE EARLIEST IF READY
19	WPS	1997/20	LIST AT THE EARLIEST IF READY
20	WPS	7196/19	LIST AT THE EARLIEST IF READY

## MENTIONING REPORT COURT NO 09

Date : 16/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	CONT (CVL)	511/20	15/01/2021
2	WPS	6785/19	REJECTED
3	WPS	457/19	03/02/2021
4	WPS	2774/17	10/02/2021
5	WPS	2788/17	18/02/2021
6	WPS	4239/18	24/02/2021
7	WPS	865/16	07/04/2021
8	WPS	615/19	LIST ALONG WITH IA
9	WPS	876/16	LIST ACCORDING TO AGE OF CASE AT EARLIEST
10	WPS	1158/19	LIST AT THE EARLIEST IF READY
11	WPS	3772/20	LIST AT THE EARLIEST IF READY
12	WPS	1618/20	LIST AT THE EARLIEST IF READY

## MENTIONING REPORT COURT NO 19

Date : 16/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	587/19	LIST IN THE MONTH OF JANUARY 2021
2	SA	355/19	LIST IN THE MONTH OF JANUARY 2021
3	CMP	345/14	LIST IN THE MONTH OF JANUARY 2021
4	CMP	765/19	FOR 17-12-2020
5	CMP	253/20	FOR 18-12-2020
6	MA	568/19	FOR 18-12-2020

## REJECTED MENTIONING REPORT

Date : 16/12/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	3597/20	HARDCOPY REJECTED